

ITEM NO.9

Virtual Court 1

SECTION X

S U P R E M E C O U R T O F I N D I A
Record OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 11193/2020

HAND TOOLS MANUFACTURERS ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 15-05-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Jamshed P. Cama, Sr. Adv.
Mr. Abhay Nevagi, Adv.
Mr. Krishan Kumar, AOR
Mr. Mohit Gulati, Adv.
Mr. Govindram D. Talreja, Adv.

For Respondent(s) Mr. Tushar Mehta, SG

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable next week.

No coercive action shall be taken in the meanwhile.

(GEETA AHUJA)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER